

M/s Antony Projects Private Limited
(A Company under liquidation)
CIN: U45201TN2004PTC054910

MODIFIED LIST OF STAKEHOLDERS OF ANTONY PROJECTS PRIVATE LIMITED

M/s Antony projects private limited (Hereinafter referred to as the "Corporate Debtor") is a Company under Liquidation having its registered office at No 66 (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN

Pursuant to an application (CP/610(IB)/CB/2017) under Section 9 of the Insolvency and Bankruptcy Code 2016 filed by Mr. Sanjiv Goyal, partner Rani Sati Complex, the corporate debtor was admitted to the Corporate Insolvency Resolution Process on 15-11-2017 vide the order of this Hon'ble National Company Law Tribunal dated 15-11-2017.

Further, an Application under Section 33(1)(a) of the Insolvency and Bankruptcy Code 2016 was filed with the Hon'ble National Company Law Tribunal and liquidation orders were passed. The liquidation commencement date is 03-02-2021. The undersigned was appointed as the Liquidator of the Corporate Debtor.

Pursuant to Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, public announcement was made. Based on the claims submitted by the creditors and approved by the liquidator, the following are the Stakeholders.

MODIFIED LIST OF STAKEHOLDERS:

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: M/s. Antony projects private limited

Date of commencement of liquidation: 22-01-2019

List of stakeholders as on: 24-02-2022

The list of stakeholders of M/s. Antony projects private limited is as follows:

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims A	Amount	No. of claims A	Amount					
1.	Unpaid insolvency	NIL	NIL	NIL	NIL	8,29,997*	NIL	NIL	NA	NIL

Address: No 66, (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN

Email: cirpantonyprojects@gmail.com



Ramji S/o. Mahadevan
Insolvency Resolution
Professional & Regd Valuer-IBBI
FCA, RV, IRP, CMA(USA), CMA(India)
Chennai 9902406298

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	resolution process costs									
2.	Liquidation costs incurred till date	NIL	NIL	NIL	NIL	5,46,962	NIL	NIL	NA	NIL
3.	Secured financial creditors	0	0	0	0	NIL	NIL	NIL	NIL	NIL
4.	Unsecured financial creditors	3	30,87,93,267	2	3,89,80,276	NIL	26,98,12,991	NIL	2	NIL
5.	Operational creditors (Workmen)	0	0	0	0	0	0	NIL	NIL	NIL
6.	Operational creditors (Employees)	0	0	0	0	0	0	NIL	NIL	NIL
7.	Operational creditors (Government Dues)	2	43,802,130	1	1,38,94,102	0	2,99,08,028	NIL	5	NIL
8.	Operational creditors (other than Workmen, Employees and Government Dues)	2	64,89,749	2	64,89,749	NIL	NIL	NIL	6	NIL
9.	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	NIL	NIL	NIL
10	TOTAL	7	359,085,146	5	5,93,64,127	13,76,959	29,97,21,019	0	NA	NA

*Note: The Financial creditors have paid the CIRP cost, the same is to be repaid by the corporate debtor from the sale of the asset. Since no sale of asset was possible the contribution of the financial creditors has not been re-paid.

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Thanking You,

Mr. RAMJI MAHADEVAN


Liquidator
M/s. Antony projects private limited




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ANTONY PROJECTS- LIQUIDATOR FEES- RAMJI

Ramji Liquidator Appointment			15000
26-06-2019	26-06-2020		12
26-06-2020	26-06-2021		12
26-06-2021	23-02-2022		8
			32

ANTONY PROJECTS- LIQUIDATOR FEES- RAMJI

JULY19-FEB20	8	15000	120000
MAR20-JAN21-postponed -11	0	15000	0
FEB21-MARCH21	2	15000	30000
APR21	1	15000	15000
MAY21 -postponed 1	0	15000	0
JUNE21-SEP21	4	15000	60000
OCT21-DEC21- PENDING	3	15000	45000
JAN22-FEB22-PENDING	2	15000	30000
TOTAL FEES	20	15000	300000
waiver period	12	15000	180000
TOTAL FEES	32		480000

LIQUIDATION EXPENSES

PARTICULARS	AMOUNT
Liquidator's fee	4,80,000
Out of pocket expenses	6324
Reimbursement expenses for Project Rejoice	10095
Reimbursement expenses for Project Le-nid	5543
Engagement of Advocate	45000
TOTAL	5,46,962
CIRP EXPENSES	
	8,29,997
TOTAL	13,76,959



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